

SCHOLARSHIPS TO INDIAN STUDENTS IN MALAYA

345. SHRI M. VALIULLA: Will the PRIME MINISTER be pleased to state:

(a) whether the Indian representative in Malaya has been appointed as a trustee to award scholarships to Indian students in Malaya;

(b) how many students in Malaya have so far been granted scholarships under this scheme;

(c) which are the places selected for the education of the Indian students in Malaya?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS AND DEFENCE (SHRI JAWAHARLAL NEHRU): (a) A scheme to constitute a scholarship fund has been accepted in principle. To begin with, it is proposed to award five University scholarships of the value of 1,500 Strait dollars each per annum, and twenty-five pre-University scholarships of 90 Strait dollars each per annum. A Trust is being created with our Representative in Malaya as the Trustee. He will be assisted in the task of selection of candidates by a Committee.

(b) Does not arise.

(c) The Trustee, assisted by the Committee, will consider this matter.

AMOUNT SPENT FOR LOCAL DEVELOPMENT AND WORKS

346. SHRI M. VALIULLA: Will the Minister for PLANNING be pleased to state the amount so far spent in each State out of the sum set apart for "Local Development Works"?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): Information is being collected.

TARIFF FOR SALE OF POWER PRODUCED BY VARIOUS PROJECTS

347. SHRI M. VALIULLA: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) whether the Central Water and Power Commission has worked out the tariffs for the sale of power produced by the different power projects; if so, what are the rates worked out for each project; and

(b) how these rates compare with the selling price of power in Bombay city and Bangalore city?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI):

(a) No Sir, but they have done so in case of Bhakra-Nangal, Hirakud & D. V. C, besides a few running systems in Bhopal, Rajasthan, Hyderabad, Madhya Pradesh and Uttar Pradesh.

As regards the rates at which each, of the above mentioned project sells power, a statement is laid on the Table of the Council. [See Appendix VII, Annexure No. 189.]

(b) The rates for some of the new projects are somewhat higher than those in Bombay State. A comparison with Mysore State is somewhat difficult as the rates and tariffs of the Mysore Electricity Department do not appear to have been worked out on a nalized basis.

IMPORT OF ITALIAN FABRIC OF SATIN WEAR

348. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether Italian fabric of satin wear has been allowed to be imported during the next half year;

(b) whether similar cloth is not being manufactured in India; and

(c) what was the foreign exchange incurred on the import of these Italian fabrics in 1952-53?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KHISHNA-MACHARI):

(a) Yes, Sir.

(b) Attempts had been made by some mills to manufacture cloth similar to the Italian fabric of satin weave-but the quality did not come up to the standard of the imported materia'

(c) Separate statistics of the value of the actual imports of Italian fabrics of satin weave are not maintained. During 1952, however, licences had been issued to the value of approximately Rs. 71 lakhs for import of this fabric but it is not possible to state with any degree of precision how much of this was actually imported.

WORKING OF INDIA STORES DEPARTMENT AND INDIA SUPPLY MISSION

349. SHRI M. VALIULLA: Will the Minister for Works, HOUSING AND SUPPLY be pleased to state:

(a) whether any committees have been set up to review the working of the India Stores Department, London, and the India Supply Mission at Washington;

(b) if so, who are the members of these committees;

(c) whether these committees have been submitting reports quarterly or monthly to Government; and

(d) whether any reports of these committees have been placed in the Parliament Library; if not, why not?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a) Yes, Sir.

(b) The personnel of the two Committees were—

(1) London Stores Purchase Committee

Shri C. C. Desai, then Secretary, Ministry of Works, Housing and Supply.—Chairman.

Shri P. C. Bhattacharyya, then Joint Secretary, Ministry of Finance.

Shri Dharma Vira, then Industrial and Commercial Adviser to the High Commission of India.

Shri P. V. R. Rao, Special Adviser to the High Commission of India.

Shri K. B. Rao, Director General, India Stores Department.

Brigadier Partap Narain, Military Adviser to the High Commission of India.

(2) Washington Stores Purchase Committee

Shri C. C. Desai, then Secretary, Ministry of Works, Housing and Supply.—Chairman.

Shri P. C. Bhattacharyya, then Joint Secretary, Ministry of Finance.

Shri B. K. Nehru, Minister and Financial Adviser, Embassy of India, Washington.

Shri A. S. Lall, Consul General for India, New York.

Shri H. A. Sujan, Director, India Supply Mission.

Shri M. B. Shankar, Deputy Director, India Supply Mission.—Secretary.

(c) Both the Committees submitted their reports to Government in January 1953.

(d) Yes, Sir.

SECOND FIVE YEAR PLAN

350. SHRI M. VALIULLA: Will the Minister for PLANNING be pleased to state :

(a) whether a committee has been constituted to advise the Planning Commission on the technical, economic and financial aspects of the Irrigation and Power Projects proposed to be included in the next Five Year Plan; and

(b) if so, who are the members of this committee?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) and (b). A copy of the Government's resolution dated 20th February 1954 setting up the Advisory Committee on Irrigation and Power is laid on the Table.